

CENTRAL ADMINISTRATIVE TRIBUNAL CHANDIGARH BENCH

C.P. No. 060/143/2019

O.A. No. 060/129/2017

Chandigarh, this the 31st day of January, 2020

HON'BLE MR.SANJEEV KAUSHIK, MEMBER (J) HON'BLE MS. NAINI JAYASEELAN, MEMBER (A)

Kusum Chawla w/o Varinder Phutela Resident of House No. 876 Amrawati Enclave Panchkla

.....Petitioner

BY ADVOCATE: Sh. Sewa Singh

VERSUS

- Sachin Rana, IAS
 Director, Technical Education
 U.T. Chandigarh-160 012
- Mrs. Sanjana Arora, Principal Chandigarh College of Engineering & Technology (Diploma Wing) Sector 26, Chandigarh-160 019.

.....Respondents

BY ADVOCATE: Sh. Kritin Sharma for Sh. Arvind Moudgil

ORDER (ORAL)

MR. SANJEEV KAUSHIK, MEMBER(J):-

1. Learned proxy counsel for the respondents presents order dated 16.12.2019 in CWP No. 36356-2019

whereby the order of this court has been stayed. This order is taken on record.

2. In view of the above, the present CP is closed at this stage. Notices stand discharged.

(SANJEEV KAUSHIK) MEMBER (J)

(NAINI JAYASEELAN) MEMBER(A)

Dated: 31.01.2020

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